

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.6
CP (CAA) No. 07 GB 2022
in C.A. (CAA) No.02/GB/2021**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

In the matter of:

Sadhana Traders Pvt. Ltd. & Three Others (Transferor Company)
And
Purvottar Financial Services Pvt. Ltd. (Transferee Company)

Section: U/s 230 to 232 of Companies Act, 2013.

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	MR. BIKASH SHARMA	Advocate	Petitioners	Present in Video
2.	MOHD. SHAKEEL	Jt. Director	RD/ROC	Conference

ORDER

Date of Order: 01.12.2022

The matter is taken up for hearing through Video Conferencing. Heard both the sides. The learned Counsel for the Petitioner submits that as per the earlier direction of this Bench, notice has been published in the newspapers giving 30 days' clear notice to the Respondents for any objections and now one month is over. The appointed date has been changed from 01.04.2019 to 01.04.2021. Reports of the RD and OL have been taken on record. No objection has been received by the Registry. The Petitioner is directed to file Valuation Report for the period ending as on 31.03.2021 within seven days from today in the form of an Affidavit with a copy to the Respondents.

2. Matter is reserved for Orders.

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)
/D-01.12.2022/**

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)**